

ITEM NO.804
REVISED
COURT NO.5
SECTION XI
S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS
I N D I A

Civil Appeal No(s). 9142-9144/2010
RAM SIROMANI TRIPATHI AND ORS. Appellant(s)

VERSUS

STATE OF U.P. AND ORS. Respondent(s)
(With CA No. 6156/2012)

Date : 07/10/2015 These appeals were called on for mentioning today.

CORAM :
HON'BLE MR. JUSTICE DIPAK MISRA
HON'BLE MR. JUSTICE PRAFULLA C. PANT

Mentioned by: Mr. Yatish Mohan, Adv.
For Appellant(s) Mr. K. L. Janjani, Adv.

For Respondent(s)

UPON being mentioned by the counsel the Court made the following
O R D E R

Taken on Board.

Civil Appeal Nos. 9142-9144/2010 and 6156 of 2012 are
not connected with Civil Appeal Nos. 9165-9172/2010 and to
be treated alive for determination.

The above-said appeals be listed along with Civil
Appeal Nos. 716-717/2011 etc. (which are shown as item
No.105 in today's list) before a Bench of which one of us
(Deepak Misra, J.) is not a Member.

The Registry is directed to do the needful.

Signature Not Verified

Digitally signed by
Suman Wadhwa
Date: 2015.10.09
10:52:44 IST
Reason:

(SUMAN WADHWA) (H.S. PARASHER)
AR-cum-PS COURT MASTER
Signed order is placed on the file.
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTON

CIVIL APPEAL NOS. 9142-9144 OF 2010

RAM SIROMANI TRIPATHI AND ORS.

...APPELLANTS

VS.

CIVIL APPEAL NO. 6156 OF 2012
O R D E R

Taken on Board.

Civil Appeal Nos. 9142-9144/2010 and 6156 of 2012 are not connected with Civil Appeal Nos. 9165-9172/2010 and to be treated alive for determination.

The above-said appeals be listed along with Civil

Appeal Nos. 716-717/2011 etc. (which are shown as item No.105 in today's list) before a Bench of which one of us (Deepak Misra,J.) is not a Member.

The Registry is directed to do the needful.

.....J.
(DIPAK MISRA)

.....J.
(PRAFULLA C. PANT)

New Delhi;
October 07,2015.